

NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण
EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ
KOLKATA/ कोलकाता

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 285

Date: 30.03.2026

PUBLIC NOTICE

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

Sl. No.	Date of Letter/ email	Subject Matter	Name & Address of the Complainant
1.	By Email on 01.09.2025	Complainant seeking intervention to prevent cutting of 30 years old coconut tree at his residence.	Shri Shyamsundar Dey, Aurobindapally, Noa-para, P.O. Barasat, North 24 Parganas, Kolkata- 700124
2.	By Email on 02.09.2025	Complaint concerning the actions of Mrs. Toudra Houldar, a neighbor of the complainant. Mrs. Houldar has been raising unwarranted objections regarding the residential garden on the complainant's property.	Shikha Gosh, W/o Biman Ghosh R/o Upasana Apartments, 1 st Floor, 92 Suren Sarkar Road, Kolkata-700010
3.	By Email on 08.09.2025	Complaint concerning protection of tree from being cut down.	E- anir1641@gmail.co m

		(No location and other details related mentioned in email)	
4.	By Post dated 11.09.2025	Complaint against the Divisional Forest Officer (DFO), Deoghar, for alleged misconduct, abuse of power in public office. The DFO is accused of having a connection with M/S Chandrama Singh Timber Merchant Saw Mill, an entity engaged in illegal activities. It is alleged that the DFO has misused his official position to facilitate the illegal felling of trees and the procurement of timber by a saw-mill. These actions have resulted in significant environmental damage and ecological loss.	Piyush Prateek, s/o Late Shri Hari Mohan Thakur, R/o Srikrishnapuri, Sheikhpur, P.S.- Ahiyapur, District- Muzaffarpur, Bihar-842002
5.	By Email on 26.09.2025	Complaint regarding uncontrollable industrial pollution by iron & steel factories in Durgapur causing severe health hazards to nearby residents. These units are continuously releasing harmful smoke, dust, and effluents which is causing environmental degradation.	Chandra Sekhar Banerjee, Email: csbanerjee14@gmail.com

Copy:

1. Website of NGT
2. Notice Board of NGT


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